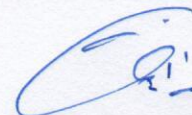


F. No. C.50/88/2018-Ad. II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

47-B, North Block, New Delhi,
Dated the 10th February, 2021

Office Order No. 11/2021

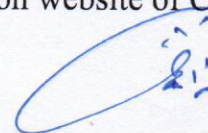
It has been decided with the approval of Competent Authority to rename the Indian Revenue Service (Customs & Central Excise) [IRS(C&CE)], Group 'A' as "Indian Revenue Service (Customs & Indirect Taxes)" [IRS(C&IT)], Group 'A'. The said change in the nomenclature shall come into force with effect from the date of issue of this order.



(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tel No. 2309 5520

Copy to:

1. All Pr.CCs/Pr.DGs, CCs/DGs and Sections of CBIC through website of CBIC with a request to circulate the above order among all officers/officials serving under them.
2. PPS to AS (Service & Vigilance), DoP&T.
3. US (AIS-I), DoP&T.
4. PS to FM/ MOS (R)/ FS/ Chairman (CBIC)/ Members, CBIC/ Commr (Coord.) CBIC/ DG (Vig.), CBIC/ DS (Ad. V)
5. SS(R)/ JS(R)/DS (Hqrs.) Admn/ US (Ad. ED).
6. HRM-I/HRM-II, DGHRD, Delhi.
7. Pr. CCA, AGCR Building, I.P. Estate, New Delhi.
8. The Manager Website, DG Systems, New Delhi for uploading it on website of CBIC.
9. Office Order folder.



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